BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.136/2015 I.A-33/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company Under Section		Tara Jain Versus- Misrilall Mines Pvt.Ltd & Ors 397/398		

I.M. JISHNU SAHA, SR. ADVOCATE

2. MR. SABYASACHI CHONDHURY, ADVOCATE

3. MR. DEEPNATH ROY CHOWDHURY, ADVOCATE

4. MR. RAJARSHI DATTA, APROCATE

5. MS. SHYANTER DATTA, ADVOCATE

6. Ms. SAHAITA DAS CHOWDHURY, ADVOCATE

RESPONDENTS

20/7/17

Da Jah

1) AKHILESH KUMAR SHRIVASTAVA, ADVOCATE

2) AKASH SHARMA, PCS

PETITIONERS.
20/07/17
Avail Sharry
20.7.17

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ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) are present.

Both sides prayed for some time to file their written notes. Heard, prayer is allowed. Seven days' time is given to both sides to file their written notes.

Fixed on 01.08.2017.

MANORAMA KUMARI MEMBER(J)